2016 High Court, Appellate Side, Calcutta

<u>NOTIFICATION</u>

No. 1670 -R.G.

The Hon'ble Court on considering the report of the enquiry in the departmental proceedings initiated against Shri Dharanidhar Adhikari (Under Suspension), a member of the West Bengal Judicial Service belonging to the cadre of the District Judge (Entry Level), has been pleased to resolve that the seniority position of Shri Dharanidhar Adhikari, in application of Rule 10(b)(ii) of the West Bengal Judicial Service (Classification, Control & Appeal) Rules, 2007, be reduced by 5(five) slots down in the

category of Normal Promotee Officers of the concerned Gradation List, retaining him in the same post.

This is for information of all concerned.

Sd/-Sugato Majumdar Registrar General High Court, Calcutta

Dated: The 9th May, 2016